

In the Central Administrative Tribunal
Calcutta Bench

MA No. 442 of 1998
(CA 1099 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Shadu Das

Vs.

M/O External Affairs

For the Applicant : Mr. K. Sarkar, Advocate

For the Respondents : Mr. S. K. Dutta, Advocate

Heard on : 24-9-98

Date of Judgement : 24-9-98

O R D E R

Heard Ld. Advocate Mr. Sarkar on behalf of the applicant and he submits that the case may be heard expeditiously. Prayer is allowed and the case be fixed for hearing in the month of December '98. MA application is disposed of accordingly. Respondents are directed to file reply in the meantime. So, matter is adjourned to 22.12.98.

(D. Purkayastha)
Member (J)